(घ) भारत सरकार के इस आशय के अनुदेशों का पालन न करने के क्या कारण हैं कि नये कार्यालयों के नाम हिन्दी में रखे जायें और इस सम्बन्ध में क्या कदम उठाने का विचार है ?

†[NAMING OF OFFICES IN HINDI 1154. SHRI MAN SINGH VARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of new offices created in the various Ministries and Departments of the Government of India from 1962 to 1968;

(b) the number of those offices among them which were designated in Hindi or in any other Indian languages;

(c) the reasons for not naming in Hindi the offices which have been named in English; and

(d) the reasons for not following the instructions of the Government of India to the effect that new offices should be designated in Hindi and the steps which are proposed to be taken in this regard?]

गह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या मरण शुक्ल): (क) से (घ) सूचना एकत्रित की जा रही है और सदन के सभापटल पर रख दी जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) to (d). Information is being collected and shall be laid on the Table of the House.]

PASSENGER AIR SERVICE FROM BOMBAY TO KOLHAPUR

1155. SHRI G. R. PATIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration to run a passenger air service from Bombay to Kolhapur in Maharashtra State;

(b) if so, the details thereof; and

(c) the time by when the proposal is likely to materialise?

THE MINISTER OF TOURISM AND AVIATION (DR. CIVIL KARAN SINGH) : (a) to (c). The Indian Airlines are considering the question of introducing | representations for the last several years

air services to Kolhapur during the Fourth Five Year Plan period. The details are yet to be worked out.

AGE LIMIT FOR I.A.S. CANDIDATES

1156. SHRI R. K. PODDAR : Will th^e Minister of HOME AFFAIRS be pleased t⁰ state :

(a) whether the Union Public Service Commission has taken a decision to raise the maximum age limit for IAS candidates from 24 to 28 years;

(b) whether it is a fact that no announcement has so far been made in this connection thus keeping the prospective candidates in suspense; and

(c) if so, the steps taken to announce the decision?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) No. Sir.

(b) and (c) Do not arise.

सुरक्षिगणों की मांगें

1157. श्री सूरज प्रसाद : क्या गृह-काय मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि दिल्ली में विभिन्न मंत्रालयों के दरवाजों पर तैनात होने वाले सुरक्षिगण गत कई वर्षों से अभ्यावेदन दे रहे है जिनमें उन्होंने अपने वेतन-मानों में सुधार करने तथा रिहायशी आवास आदि के लिए सुविधाएं देने की मांग की है; किन्तू उन पर कोई कार्यवाही नहीं की गई; यदि हां, तो उसके क्या कारण है; और

(ख) क्या सरकार उनकी समस्याओं का शीध्र समाघान करने का विचार रखती है; यदि हां, तो कब तक ?

†[Security Guards' demands

1157. SHRI SURAJ PRASAD : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the security police guards posted at the gates of various Ministries in Delhi have been submitting